भारतीय प्रतिभूति
और विनिमय बोर्ड
Securities and Exchange Board of India

25307
CFD/DCR1/ /14
27 August 2014

ASSISTANT GENERAL MANAGER
CORPORATION FINANCE DEPARTMENT
DIVISION OF CORPORATE RESTRUCTURING
Tel. 022- 26449442, E-mail susantad@sebi.gov.in

Prosperity Agro India Limited
Add.: Office No. 502, 4th Floor, Prosperity Heights,
CTS No. 6769, Mitra Mandal Chowk
Parvati, Pune- 411009

Kind Attn.:-Shri. Hrishkesh Kanase, Director

Dear Sir,

Sub: Open offer for the acquisition of shares of Broadcast Initiatives Limited by Prosperity Agro India Limited through Public Announcement dated September 26, 2013- Request for extension of time to complete the acquisition under SPA.

1. This has reference to your letter dated July 28, 2014, inter-alia, seeking extension to complete the acquisitions contracted under Share Purchase Agreement (SPA), attracting the obligation to make an open offer for acquisitions of shares of Broadcast Initiatives Limited.

2. In this regard, it is hereby informed that you have been granted an extension of 3 months i.e. till October 31, 2014 to complete the acquisitions contracted under the SPA attracting the obligation to make the aforesaid offer for acquisitions of shares of Broadcast Initiatives Limited.

Yours faithfully,

Susanta Kumar Das